

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

29. C.P. 127/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **17.03.2021**.

NAME OF THE PARTIES: First Virasat Realcon Pvt Ltd  
V/s  
DDPL Global Infrastructure Pvt Ltd & Ors

SECTION 59 OF COMPANIES ACT, 2013

---

**ORDER**

Counsel for the petitioner, Mr. Kavish Shah and counsel for the respondent no.3, Ms. Khushboo Rohra are present through virtual hearing.

Respondent no.7 is called absent no representation. Reply is not filed by respondent no.7. The right of respondent no.7 to file reply is forfeited. Since the other respondents have filed their replies. List the main Company Petition on 28.04.2021 for final hearing.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)